

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 211

IB-89/ND/2018

IA-5090/2023, IA-5092/2023

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd.

... Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016 (Liq)

Order delivered on 04.10.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Sandhya Kohli for IBBI with DGM
Ms Shalini Shah and Mr. Nitish Saini DGM IBBI
For the Liquidator : Ms. Honey Satpal

ORDER

IA-5090/2023, IA-5092/2023: List on 10.10.2023.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**